

**श्री बी० आर० भगत :** महीने भर में एक ही बार खाना चाहते हैं तो खा जाय, उसके बाद उन्हें फिर एक महीने के बाद ही दिया जायगा।

SHRI N. M. LINGAM: From the statement it is seen that States like West Bengal and Orissa have the largest number of opium addicts—more than a lakh in West Bengal and very nearly a lakh in Orissa—whereas in Manipur it is only 93, practically nil. May I enquire if Government have conducted any survey or investigation to find out the cause for the large number of addicts in one place and for the comparatively low number in the neighbouring State?

SHRI B. R. BHAGAT: It may be due to historical reasons. Manipur is a small place in population and in area. But the two States cannot be compared. It is very difficult to say precisely what the reasons are for the large number of opium addicts in one place.

**श्री पा० ना० राजभोज :** क्या आप बता सकते हैं कि भारत में कितनी बिकती है और बाहर कितनी जाती है और क्या सरकार इसको कंट्रोल नहीं कर सकती है?

**श्री बी० आर० भगत :** इसके बारे में अलग से नोटिस चाहिये।

SHRIMATI SAVITRY DEVI NIGAM: May I know the number of inter-provincial gangs engaged in the illicit trade of opium which have been arrested in the year 1957-58?

SHRI B. R. BHAGAT: That is too large a question for this. If the hon. Lady Member tables a question, I will answer that.

**लोया हुआ वायुयान**

**\*२१५. श्री नवाबसिंह चौहान :** क्या प्रतिरक्षा मंत्री १६ फरवरी, १९५९ को राज्य सभा में अतारंकित प्रश्न संख्या ७८ के जवाब

में उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या श्री बलवंत सिंह मखीजा के पिता ने सरकार से खोये हुए वायुयान की खबर को प्रकाशित करने की प्रार्थना की थी; यदि हां, तो उस पर क्या कार्यवाही की गई;

(ख) क्या पुलिस अथवा अन्य सूत्रों से कोई रिपोर्ट मिली थी; और

(ग) पिछले पांच वर्षों में कितने वायुयान इस प्रकार लापता हुये, उनमें से कितनों का पता लगा और वायुसेना के कितने अफसर व अन्य लोग मरे?

†[MISSING AIRCRAFT

\*215. SHRI NAWAB SINGH CHAUHAN: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 78 in the Rajya Sabha on the 19th February, 1959 and state:

(a) whether Shri Balwant Singh Makhija's father had made a request to Government for publishing the news about the missing aircraft, if so, what action was taken thereon;

(b) whether any report was received from the Police or other sources; and

(c) the number of aircraft lost in this way during the last five years, the number of those which were traced and the number of officers of the Air Force and other persons who lost their lives?]

THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA):

(a) No such specific request was received by Government from Shri Balwant Singh Makhija's father.

(b) There has been no report from the Police. There were, however, some rumours, which, though they appeared highly improbable, were taken up for investigation. But no useful in-

f[ ] English translation.

formation about the missing aircraft has so far come to notice.

(c) Including the present case, three aircraft have been lost in this way since 1954. None of them has been traced. Six officers and one airman, who are missing, are presumed to have lost their lives in these accidents.

†[प्रतिरक्षा उपमंत्री (सरदार एस० एस० मजीठिया) : (क) बलवंत सिंह मखीजा के पिता से ऐसी कोई स्पष्ट प्रार्थना प्राप्त नहीं हुई।

(ख) पोलीस से भी कोई रिपोर्ट नहीं मिली है। ताहम कुछ अफवाहें फैली थीं, जिनकी सम्भावना न होते भी, छानबीन की गई थी। परन्तु अभी तक उस लापता हवाई जहाज के बारे में कोई लाभकारी सूचना नहीं मिली।

(ग) इस घटना को मिला कर १९५४ से अब तक इस तरह तीन हवाई जहाज लापता हैं। किसी का भी पता नहीं लगा है। अनुमान किया गया है कि ६ आफिसर और एक एअरमैन जो इन घटनाओं के कारण लापता हैं जीवित नहीं हैं। ]

श्री नवाबसिंह चौहान : इस एअरक्राफ्ट को जो पाइलट्स लेकर गये उन्होंने क्या इसके लिये अफसरों से परमिशन ली थी? यदि परमिशन ली गई थी तो वह किस जगह के लिये ली गई थी?

SARDAR S. S. MAJITHIA: Before an aircraft takes off normally the pilots sign the authorisation book on which the specific duty to be performed is given.

श्री नवाबसिंह चौहान : आपने बताया कि यह कायदा है। मैं यह पूछ रहा हूँ कि ये श्री मखीजा और दूसरे लोग—जिनके बारे में कहा जाता है कि क्रैश हो गया और मारे गये—किसकी इजाजत लेकर गये थे और उन्होंने किस चीज पर साइन किया था?

t[ ] Hindi translation.

SARDAR S. S. MAJITHIA: So far as I this Mr. Makhija is concerned he was supposed to do a sortie a little to the north-east of Delhi

SHRI M. M. SUR: Was this done for survey purpose or training purpose?

SARDAR S. S. MAJITHIA: Training purpose.

श्री नवाब सिंह चौहान : क्या यह सच है कि यह वाकिया, यह इंसिडेंट, २५ अगस्त का है और इसके लिये जो सर्च किया गया वह २४ अक्टूबर को किया गया, एयर सर्च तब किया गया और ग्राउंड सर्च उसके बाद भी एक महीने बाद किया गया। इतनी देर में, इन सब पार्टियों को, भेजने का कारण क्या था?

SARDAR S. S. MAJITHIA: That is not true, Sir. The search was started straight off. As a matter of fact roughly about fifty hours of flying was done straightway when the aircraft did not return back. But apart from that, as I said, there were certain rumours. They were taken up for investigation and further search was done as a result of it.

श्री नवाबसिंह चौहान : क्या सरकार को इस प्लेन के बारे में कोई खबर, कोई इत्तिहा, स्वामी प्रणवानन्द से मिली? यदि मिली तो उसके ऊपर क्या कार्यवाही की गई?

SARDAR S. S. MAJITHIA: Yes, Sir, it is reported that this reverend Swa-miji saw the aircraft flying at a very great height which is highly improbable, because if the Swamiji could see the aircraft, the pilot should also be able to see the ground and he should know where he was flying. Apparently there was not much basis in this report.

DR. RAGHUBH SINH: May I know, Sir, whether any courts of enquiry were held for these missing aircraft, and if so, what were their findings?

SARDAR S. S. MAJITHIA: A court of enquiry is always held after any accident and courts of enquiry regarding these aircraft were also held.

DR. RAGHUBIR SINH: My question has not been answered. Was a court of enquiry held after this accident? If so, what were their findings?

SAHDAR S. S. MAJITHIA: So far as the finding is concerned, naturally because the aircraft were not traceable, nothing else could be the finding excepting that they have been lost and the crew presumed to be dead.

SHRI N. M. LINGAM: Sir, I wanted to know the types of these unfortunate aircraft.

SARDAR S. S. MAJITHIA: Two Vampires and one Dakota.

श्री नवाबसिंह चौहान : क्या यह सच है कि एयर वाइस मार्शल अर्जुन सिंह को श्री मखीजा के फादर की तरफ से लिखा गया था कि इस वाक्य को रेडियो के द्वारा बतलाया जाय और अखबारों में निकाल दिया जाय ताकि लोग इंफार्मेशन दे सकें। मेरे पास उसकी कापी मौजूद है। क्या सरकार ने कोशिश करके कोई इंफार्मेशन प्राप्त की है ?

SARDAR S. S. MAJITHIA: A letter was received. That is true, and, as the hon. Member knows, this accident was reported. Further, a statement, I believe, was made on the floor of the House and it got very wide publicity. Anybody, who knows anything about it, is most welcome to give the information.

SHRI JASWANT SINGH: May I know, Sir, whether we are certain that this plane has not been shot down by Pakistan?

SARDAR S. S. MAJITHIA: There is no question of this aircraft being shot down.

SHRI JASWANT SINGH: May I know, Sir, the basis on which it is said like this?

MR. CHAIRMAN: Please sit down. - Question No. 216.

#### GOVERNMENT DAIRY FARM, PORT BLAIR

♦216. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present number of milch cattle in the Government Dairy Farm, Port Blair (Andamans) and the daily milk yield;

(b) the amount of annual expenditure incurred on the Dairy Farm and the break-up of the expenditure under separate headings, i.e., pay of attendants, fodder and cost of establishment etc.; and

(c) the amount of annual revenue derived by sale of milk?

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): (a) The present number of milch cattle is 30 and the daily average milk production is 159\*9 lbs.

(b) The annual expenditure on the Dairy Farm was as under in 1958-59:

	Rs.
(i) Pay of attendants	17,100
(ii) Fodder	32,978
(iii) Establishment, etc.	15,850
TOTAL	65,928

(c) In 1958-59, a revenue of Rs. 21,858 was derived by sale of milk.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if it is true that most of the milk is supplied to the government officers and other government servants and the public is never given any chance to purchase this milk?

SHRIMATI VIOLET ALVA: I do not think the observation of the hon. Member is correct.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, what is the price of the milk, and the date from which it is enforced?

SHRIMATI VIOLET ALVA: I do not know about the date, but the price of the milk was 37 n.P. which has since been increased to 45 n.P. from 15th April, 1959.